GOVERNMENT OF TELANGANA ABSTRACT

COVID-19 - Disaster Management Act, 2005 - Lockdown - Orders - Issued

GENERAL ADMINISTRATION DEPARTMENT

G.O.Ms.No.72 Dated: 31.05.2020
Read the following

- 1. G.O.Ms.No. 68 General Administration Department dated 18.05.2020.
- 2. G.O.Ms.No.69, General Administration Dept., dated 27.05.2020.
- 3. G.O.Ms.No.70, General Administration Dept., dated 27.05.2020.
- 4. From Ministry of Home Affairs (MHA) Order No.40-3/2020-DM-I (A), dated 30.05.2020

ORDER

In reference 1^{st} read above, orders were issued extending lockdown in the state of Telangana till 31^{st} May 2020, vide reference 2^{nd} and 3^{rd} read above, certain relaxations were permitted.

- 2. In reference 4th read above, MHA has issued orders for extension of lockdown in Containment Zones till 30th June 2020 and reopening of prohibited activities in a phased manner in areas outside Containment Zones.
- 3. The matter has been examined. It is decided that in areas outside Containment Zones, the lockdown orders, which are currently in force as per reference 1^{st} read along with relaxations given in the reference 2^{nd} & 3^{rd} read above shall stand extended till 7^{th} June 2020 with the following modifications:
 - i. Restriction on movement of persons (other than for accessing emergency medical care) shall apply from 9 PM to 5 AM. No shops/establishments, except hospitals and pharmacies, will remain open after 8 PM.
 - ii. There shall be no restriction on inter-state movement of persons. No separate permission will be required for such movements.
- 4. In respect of Containment Zones, provisions of lockdown order, which are currently in force as per reference 1st read above, shall stand extended till 30th June 2020.
- 5. In exercise of powers conferred under the Disaster Management Act 2005, the undersigned, in his capacity as Chairperson, State Executive Committee hereby issues directions to all Departments of Government of Telangana, Collectors & District Magistrates and Commissioners / Superintendents of Police in the State to strictly implement the above orders with immediate effect.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

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SOMESH KUMAR CHIEF SECRETARY TO GOVERNMENT

To

All the Spl. Chief Secretaries/Prl. Secretaries/Secretaries to Govt.

All the Heads of Departments

The Director General of Police, Telangana, Hyderabad

All the Collectors & District Magistrates in the State

All the Commissioners of Police/Superintendents of Police in the State

The Commissioner & Ex.Officio Prl. Secretary to Govt., I&PR Dept.

Copy to:

The PS to Chief Advisor to Government

The PS to Prl. Secretary to Chief Minister

The PS to Chief Secretary to Government

The PS to Prl. Secretary to Govt., GAD